

Sixteenth Lok Sabha

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Title: Issue regarding Indo-Naga political dialogue and the peace process in Nagaland and demand to resolve the issue before the general assembly elections.

SHRI NEIPHIU RIO (NAGALAND): Thank you for giving me the time, Madam.

I rise to the on-going Indo-Naga political dialogue and the peace process. You are aware that the framework between the Government and the NSCN was signed on the 3rd August, 2015 in the presence of the hon. Prime Minister, the Home Minister, a host of VIPs, and top officials.

Yesterday marks the completion of two years since the signing of the historic agreement. The Government of India realised that the Indo-Naga conflict is not a law and order problem but a political issue. So, the Government of India has been trying to resolve this through political means since the 1980s.

This is not only a Naga issue but also a national issue. That is why all the former Prime Ministers were involved. Shri Rajiv Gandhi and then Shri P.V. Narasimha Rao met NSCN leaders. Shri Deve Gowda met NSCN (IM) leaders on 3rd February, 1997 in Zurich. Shri I.K. Gujral made a statement in Parliament regarding ceasefire agreement between NSCN and the Government of India which came into effect on 1st August, 1997. Shri Atal Bihari Vajpayee met NSCN (IM) leaders at Paris in 1998. Dr. Manmohan Singh met the NSCN (IM) leaders in Delhi in the year 2004. ... (*Interruptions*)

HON. SPEAKER: Shri Niephiu Rio, it is okay. You have to complete now.

... (*Interruptions*)

SHRI NEIPHIU RIO : I appeal to the Government of India to work out a solution before the conduct of the forthcoming general assembly elections scheduled for February, 2018, in Nagaland. ... (*Interruptions*)

HON. SPEAKER: Yes, I know your demand.

... (*Interruptions*)